

Comments

1 message

NCHSEBPL <nchsebpl@gmail.com> To: ved verma <sroqos@gmail.com> ved verma <sroqos@gmail.com>

Sat, May 24, 2014 at 4:59 PM

Email :

Kind attention : Mr.Ved Prakash Verma

Dear Mr.Verma,

With reference to your Email dated 20th May,2014 regarding comments on consultation paper on amendment to the standards of quality of service for wireless data service regulation 2012, we have gone through the comments received from various stake holders on TRAI web site and come to conclusion that almost all service providers have requested that minimum speed cannot be granted in a wireless system due to various reasons and for this their technical arguments. Looking to the technicality and feasibility in this connection that TRAI should take the final decision in this regard. NCHSE still feels that there must be some minimum download speed for wireless data. If anything comes out in complete shape, it will benefit to the consumer at large who are using mobile.

(R.Chandra)

Fellow

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